GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 1742

TO BE ANSWERED ON THE 06TH MARCH, 2018/ PHALGUNA 15, 1939 (SAKA)

STATUS OF CCTNS PROJECT

1742.   SHRI NINONG ERING:
              SHRI G.M. SIDDESHWARA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the current status of Crime and Criminal Tracking Networks and Systems (CCTNS) Project;

(b) whether the establishment of CCTNS have been helpful in tackling the issues such as extortion, kidnapping, drug and substance abuse in the Northeast India;

(c) if so, the details thereof and the number of cases reported under such project during each of the last three years and thecurrent year, State-wise;

(d) the funds granted and utilised for implementation of CCTNS in the country during the said period, State-wise;

(e) the data of women police stations established under the project; and

(f) whether the Government has taken steps for the speedy implementation of the project and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)

a)   The Crime and Criminal Tracking Network and Systems (CCTNS) Project is under implementation in all States/UTs. 15107 Police Stations out of 15587 Police Stations under the project are using CCTNS Core Application Software.

The Central Digital Police Portal has been launched in August 2017. The portal has the facility for national level search on crime and criminal data, crime report generation and facility for the citizens for reporting a crime and seeking police verification. All States/UTs have launched their State Citizen Police Portal

for delivering citizen centric police services such as online registering and tracking of complaints, reporting and search for missing persons, lost property including vehicles, employee verification, antecedent verification etc.

The period of project implementation and Operation & Maintenance are respectively valid upto March 2018 & March 2022.

b)   & c) The access to the CCTNS Database is available with the State police/ investigating officers. However, it is difficult to attribute crime solutions in case of extortion, kidnapping, drug and substance abuse solely to the CCTNS system only in any part of the country including North-Eastern States.

d)   The details of state wise funds released and utilized is at Annexure-I.

e)   Police Stations set up by the States/UTs have been covered under CCTNS project. The Project does not envisage setting up of women Police Stations.

 f)   Ministry of Home Affairs (MHA) and National Crime Records Bureau (NCRB) have been regularly monitoring implementation of the project and issuing advisories/directives from time to time to the States/UTs in regard to data digitization & migration, fund utilization, connectivity, functioning of disaster recovery centers etc. for successful implementation of the project.

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Statement referred to in regard to the reply to part (d) of the Lok Sabha Unstarred Question no. 1742 by SHRI NINONG ERING and SHRI G.M. SIDDESHWARA for reply on 06.03.2018.

(Figures in Lakh Rupees)

Sl. No.	Name of State/UT	Total Funds Released till date	Funds utilized as per Utilization Certificates (including interest accruals) received as on 22nd Feb 2018
1	Andaman & Nicobar	671.35	501.58
2	Andhra Pradesh	7290.03	7052.08
3	Arunachal Pradesh	1546.12	1586.24
4	Assam	4113.27	3634.29
5	Bihar	2584.57	2921.90
6	Chandigarh	584.56	548.59
7	Chhattisgarh	4539.27	2991.21
8	Dadra & Nagar Haveli	1118.27	885.29
9	Daman & Diu		
10	Delhi	3099.14	1975.10
11	Goa	937.71	805.29
12	Gujarat	6781.27	6434.04
13	Haryana	3659.11	2289.05
14	Himachal Pradesh	1989.06	1896.43
15	Jammu & Kashmir	3080.78	2614.04
16	Jharkhand	5144.70	5115.68
17	Karnataka	9058.18	7287.93
18	Kerala	5263.47	3101.40
19	Lakshadweep	629.62	228.28
20	Madhya Pradesh	8580.15	7231.59
21	Maharashtra	11096.10	10780.80
22	Manipur	1568.91	1591.30
23	Meghalaya	1099.97	1056.48
24	Mizoram	1319.95	1278.30
25	Nagaland	1557.92	1014.66
26	Odisha	6067.30	4654.86
27	Puducherry	1054.63	961.24
28	Punjab	4705.47	1560.99
29	Rajasthan	3750.47	1830.08
30	Sikkim	941.76	713.74
31	Tamil Nadu	12038.34	11897.67
32	Telengana	6080.73	4784.22
33	Tripura	1464.14	1346.32
34	Uttar Pradesh	14191.11	11979.50
35	Uttarakhand	2468.30	1790.96
36	West Bengal	5064.07	3339.98
	Total	**145139.80**	**119681.11**